

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 302
CP-205/ND/2021
New CA-88/2024

IN THE MATTER OF:

SRC Realtors Pvt.Ltd. & Ors.

...

Applicant/Petitioner

Versus

Ganga Kavery Constructions Pvt. Ltd. &Ors.

...

Respondent

Under Section: 241-242

Order delivered on 07.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant

: Adv. Mustafa Alam, Adv. Yashima Sharma,
Ms. Ranjana Roy Gawai, Mr. Pervinder Tanwar,
Mr. Shikher Upadhyay Advs. In CP-205/ND/2021

For the Respondent

: Adv. Mustafa Alam, Adv. Yashima Sharma for R- 1-4,
Ms. Ranjana Roy Gawai, Mr. Pervinder Tanwar,
Mr. Shikher Upadhyay Advs. In CA-88/2024

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CA-88/2024: Issue notice to non-applicants returnable on 14.06.2024. The Applicant undertakes to serve notice upon the Respondent through all modes viz. registered post, speed post, courier service and E-mail. Affidavit of service be filed within one week. Reply, if any, may be filed by the Respondent within one week from the date of receipt of the notice. Rejoinder, if any, may be filed before the next date of hearing.

List the CP along with main petition on 14.06.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)